

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4234

ANSWERED ON:16.12.2009

WELFARE SCHEMES FOR BACKWARD CLASSES

Jaiswal Shri Gorakh Prasad ;Yadav Shri M. Anjan Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Administrative Reforms Commission has made any recommendation to formulate any welfare scheme for backward classes on the pattern of the scheme being given to Scheduled Castes/Scheduled Tribes;
- (b) if so, the details thereof;
- (c) if not, the reaction of the Government thereto; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

- (a) & (b): The 2nd Administrative Reforms Commission (ARC) in its 7th Report titled "Capacity Building for Conflict Resolution – Friction to Fusion" made the following recommendations on "issues related to other Backward Classes":
 - (i) Government may work out the modalities of a survey and take up a statewise socio-economic survey of the "Other Backward Classes", which could form the basis of policies and programmes to improve their status.
 - (ii) Government needs to formulate and implement a comprehensive scheme for capacity building of OBCs that would bring them at par with the rest of society.
- (c) & (d): The above recommendations are under consideration of the Government.